# GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2690 ANSWERED ON:19.12.2003 DEEMED UNIVERSITY STATUS TO RESEARCH INSTITUTES P.D. ELANGOVAN

# Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has decided to provide `Deemed University` status for the leading research institutes coming under the Ministry of Commerce and Industry;

(b) if so, the details thereof, and the list of research institutions already provided the Deemed University Status and the institutions taken up for consideration;

(c) the details of the funds allocated for the research institutes in the last three years and the major projects or works done by the Institutions during that period;

(d) the measures taken by the Government to provide adequate representations for the OBC in these research institutes;

(e) whether the Government has the detailed reports from the various research Institutes regarding the current status of OBC representations in Group A, B and C; and

(f) if so, the details thereof?

# Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIS.B. MOOKHERJEE)

(a)&(b) Deemed University status is granted by the Ministry of Human Resource Development to an Institution on fulfilling prescribed criteria keeping in view the merits of each case. IIFT is the only Institution under the Department of Commerce which has been granted `Deemed University` status in May, 2002 subject to the condition that it will adhere to the guidelines/instructions issued by the University Grants Commission from time to time.

(c) A statement is annexed.

(d) to (f) IIFT are resorting to 100% recruitment from open market in the case of all faculty cadres and have increased the element of direct recruitment in the posts of Section Officer, Assistant, Personal Assistant so as to facilitate adequate representation of reserved category candidates in these cadres. The representation of OBCs is as follows : Group A - 1, Group B - Nil, Group C - Nil.

## ANNEXURE

(c) Details of funds allocated to the Indian Institute of Foreign Trade during the last three years are as under :-

(Rs.)

Year 2000-2001 2001-2002 2002-2003

Grant-in-Aid (Plan) 40,000,000 50,000,000 25,000,000 Grant-in-Aid (Non-Plan) 25,000,000 30,000,000 31,000,000

The major works/projects done by the Institute during the above period are as under :-

So far as training is concerned, the Institute continued to conduct its regular foundational programmes, viz. Masters Programme in International Business (MPIB) and Executive Masters in International Trade (EMIT)n addition, the Institute conducted part-time Certificate Courses (Evening), regular Management Development Programmes and sponsored Management Development Programmes. The Institute also continued to offer one-year Executive Diploma in International Business (EDIB) at Al-Ghuraii Academy, Dubai and two-year MPIB and one-year Post Graduate Diploma in International Trade (PGDIT) at Institute of Financia Management (IFM), Tanzania.

As a part of its Research activities, the Institute conducted various research projects, seminars/workshops during the period, the details of which are as under :-

### 2000-2001

#### **Research Studies**

- 1. Study on Impact of India's Trade Liberalisation on Bhutan's Exports to India.
- 2. World Trade Organisation (WTO) Consistency of Trade Policy of Select Partner Countries of India.
- 3. Desirability of Bilateral Free Trade Agreements with Select Countries.
- 4. Export Marketing Strategy for Selected Handicrafts in Germany, USA and Saudi Arabia.
- 5. A Study on Foreign Direct Investment.
- 6. Study on Export of Small Scale Sector Products to Select Countries (Egypt, Germany, Iran, Libya and Vietnam).
- 7 Export Potential of Table Eggs in Dubai and Kuwait.
- 8. India's Export Prospects in West Asia & North Africa (WANA) A Study of Select WANA countries.
- 9. Compendium on Technology Exports : A Compilation of Select Exported and Exportable Technologies from India.

#### Seminars/Workhops

- 1. WTO Its Impact on Small and Medium Enterprises (SMEs)
- 2. WTO Agreement on Agriculture at Ludhiana
- 3. WTO Agreement on Agriculture : India's Negotiating Agenda
- 4. Negotiation Techniques in the Area of Trade and Investment Liberalisation
- 5. Workshop on Bio-Technology with Special Focus on Genetically Modified Foods
- 6. Regional Meeting on Research and Training Needs in International trade in Asia-Pacific Counties.
- 7 Seminar on Implications of the Removal of Quantitative Restrictions.
- 8. Workshop on WTO & Indian Leather Industry at Kolkata.
- 9. Round Table Conference on WTO Dispute Settlement Mechanism.

### 2001-2002

#### Research Studies

- 1. Analysis of the Desirability of a Bilateral Free-Trade Agreement with Egypt
- 2. Bilateral Free Trade Agreement between India and South Africa
- 3. Desirability of India's Bilateral Free Trade Agreement with Chile
- 4. China`s Accession to Bangkok Agreement

- 5. India's Export Potential to Mercosur Countries
- 6. Medium Term Plan for Tobacco Exports from India and Strategies for the Next Five Years
- 7 Promotion of India's Trade with Sub-Saharan African Countries
- 8. Export Potential Survey of Madhya Pradesh
- 9. Export Potential Survey of Tripura
- 10. Establishment of Warehousing Facility in Southern Africa
- 11. WTO Agreements on Agriculture
- 12. Guidelines and Rules Pertaining to the Export of Non-Conventional Energy Products, Services and Technologies
- 13. NIC Code Numbers for Selected Products
- 14. India's Export Potential in Pharmaceutical Products in Select African Countries

Seminars/Workshops

- 1. Workshop on WTO Issues
- 2. WTO Ministerial Round at Doha Conflicting Interests and National Agenda
- 3. Colloquium on Technology Exports
- 4. Intensive Training Session for Negotiations of International Investment Agreements (UNCTAD)

2002-2003

Research Studies

- 1. Regional Trade Arrangements (RTAs): An impact Analysis of North Atlantic Free Trade Agreement (NAFTA) with Special Reference to India
- 2. Peer Review of Export Inspection Council (EIC) and Export Inspection Agencies (EIA)
- 3. Analysis of Desirability of Assessment of Benefit of A Bilateral Free Trade Agreement Between India and Morocco
- 4. Export Potential Survey of Jharkhand
- Export Potential Survey of Orissa
   WTO Compatibility Scheme for State of Uttar Pradesh (UP)

7 Policies and Incentives for Accelerating Technology Incentive Exports: Exporters` Perspective

8. Technology Intensive Exports from India: Based on Reports of Trade Delegations

9. A Compendium on Institutions Offering Management Education, Courses Offered and Structure in India Ocean Rim Countries (IORC)
10. Implications of European Union (EU) and United States (US) Generalised System of Preferences (GSP) Rules of Origin on Indian Textiles and Clothing Sector

Seminars/Workshops

- 1. Workshop on WTO Matters
- 2. WTO/World Customs Organisation (WCO) National Seminar on Trade Facilitation
- 3. Intensive Training Session for International Negotiators Investment Agreements.